

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs
Directorate of Revenue Intelligence

Notification No. 2/2020-Customs (N.T./CAA/DRI)

New Delhi, dated the 06th January, 2020

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

TABLE

Sl. No.	Name of Noticee (s) and Address	Show Cause Notice Number and Date	Name of Adjudicating Authorities	Common Adjudicating Authority appointed
(1)	(2)	(3)	(4)	(5)
1.	M/s Natraj Exports, WZ-114B, Todapur, Near Inderpuri, New Delhi and others.	F. No. DRI/DZU/ 23/Enq-81/2017 dated 05.09.2019 (SCN No. 31/2019)	Joint/Additional Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad. Joint/Additional Commissioner of Customs (Import), Inland Container Depot- Tughlakabad, New Delhi. Assistant/Deputy Commissioner of Customs, Inland Container Depot-Patparganj, Delhi & other ICDs. Assistant/Deputy Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad. Assistant/Deputy Commissioner of Customs (Import), Inland Container Depot- Tughlakabad, New Delhi.	Joint/Additional Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad. (For Sl. No. 1 and 2 of the Table)
2.	M/s Sumitra Textile, Nimbri Bapoli Road, Opp. Govt. College, Village-Bhrampur, Tehsil-Bapoli, Panipat and others.	F. No. DRI/DZU/ 23/Int-16/2018 dated 01.05.2019 read with corrigendum dated 23.12.2019. (SCN No. 13/2019)	Joint/Additional Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad. Joint/Additional Commissioner of Customs (Port), Custom House, Kolkata.	

			Assistant/ Deputy Commissioner of Customs-IV, Custom House, Chennai.	
			Assistant/ Deputy Commissioner of Customs (Nhava Sheva-V), Group-III, Jawaharlal Nehru Custom House, Raigad.	
			Assistant/ Deputy Commissioner of Customs, O/o Commissioner of Customs (Import), Inland Container Depot- Tughlakabad, New Delhi.	
			Assistant/ Deputy Commissioner of Customs, Custom House, Mundra.	
3.	M/s Shakti Pumps (India) Ltd., Plot No. 401, 402 & 413- Industrial Area, Sector-3, Pithampur, Dhar (Madhya Pradesh) and Sh. Dinesh Patidar, Chairman & Managing Director, M/s Shakti Pumps (India) Ltd., Plot No. 401, 402 & 413- Industrial Area, Sector-3, Pithampur, Dhar (Madhya Pradesh)	F. No. DRI/NRU/ CI-26/Int-0/Enq-02/2018 dated 14.10.2019 read with corrigendum dated 18.12.2019.	Principal Commissioner/ Commissioner of Customs (Import), Air Cargo Complex, Sahar, Andheri East, Mumbai. Joint/Additional Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad. Joint/Additional Commissioner of Customs, Commissionerate of Customs, Indore, Madhya Pradesh. Assistant/Deputy Commissioner of Customs, Delhi Air Cargo (Import), New Custom House, New Delhi.	Principal Commissioner/ Commissioner of Customs (Import), Air Cargo Complex, Sahar, Andheri East, Mumbai.

[F. No. DRI/HQ-CI/50D/CAA-48/2019-CI]

(JASPREET SINGH SUKHIJA)
JOINT DIRECTOR

Copy forwarded for information and updation of record to:

1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.
2. Adjudicating authorities as per column (4) of the table.
3. Principal/Additional Director General, DRI- Delhi and Lucknow with the request to inform all the noticees to the show cause notices, pertaining to his zone, regarding appointment of Common Adjudicating Authority. It is also requested to send *the case files alongwith copy of SCN, RUDs and acknowledgement of the Show Cause Notice to the Common Adjudicating Authority appointed.*